

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CAA) 4/7 (ND) 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.05.2018**

**NAME OF THE COMPANY: Value First Mobility Vision Technologies Pvt.
Ltd. And Value First Digital Media Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 230-232


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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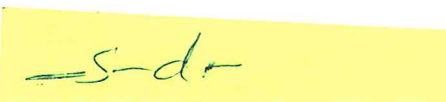
	For the Petitioner:	Mr. Rajeev Kumar, Advocate		
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	For the Respondent:	Ms. Lakshmi Gurung, Standing Counsel for IT Dept. Mr. Rohit Saroj and Mr. Amish Tandon, Advocate for OL		
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ORDER

No time left. Renotify this case on 5th June, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)